

BEFORE SHRI R.RAGUPATHI, ADDITIONAL SECRETARY & FIRST APPELLATE
AUTHORITY
(Under Section 19 of RTI Act, 2005)
MINISTRY OF LAW & JUSTICE:DEPARTMENT OF LEGAL AFFAIRS
Room No. 408, 'A' Wing,
Shastri Bhavan, New Delhi-110 001

Appeal No.23(42)2012-IC

Dated: 10.04.2012

IN THE MATTER OF:

Shri D. Sathish Kumar, Advocate,
No. 10, Kondi Chetty Street, II Floor,
Parrys,
Chennai- 600 001.

..... Appellant

Versus

Central Public Information Officer,
Ministry of Law & Justice,
Department of Legal Affairs,
Shastri Bhavan, New Delhi.

.....

Respondent

DATE: TENTH APRIL TWO THOUSAND AND TWELVE

ORDER

10.04.2012

This appeal was taken up for hearing today.

2. The Appellant was absent. From the Respondent side Shri Nirmal Singh, CPIO, Ms. Asha Sota, CPIO/US, Shri Kishore Kumar, SO, Judicial Section and Shri Jagdish Kumar, SO, Implementation Cell were present.

3. The Appellant-Applicant filed an application dated 19/1/2012 sought list of names of Additional Standing Government Counsels engaged for conducting Central Government cases at Chennai and the Respondent-CAPIO, vide her letter dated 29/02/2012 furnished the information sought by the Appellant. Aggrieved by the information supplied by the Respondent-CAPIO, he preferred the present appeal dated 10.03.2012 received on 16.03.2012.

4. On perusal of records placed before me and the comments furnished by the Respondent-CPIO, I am of the opinion that the information sought by the Appellant-Applicant has already been supplied, vide CAPIO's letter dated 29/2/2012. There survives nothing in the appeal and deserves to be dismissed

5. Appeal dismissed

6. In case, the Appellant is not satisfied/convinced with this Order, he may file 2nd Appeal before the Hon'ble CIC, 2nd Floor, August Kranti Bhavan, Bhikaji Cama Place, New Delhi-110066 within the time period as prescribed under the provision of RTI Act, 2005.


(R. RAGUPATHI)

Additional Secretary & Appellate Authority

To

- 1) Shri D. Sathish Kumar, No. 10, Kondi Chetty Street, Parrys, Chennai- 600 001. (by Speed Post)
- 2) Shri Nirmal Singh, CPIO, D/o Legal Affairs, 'A' Wing Shastri Bhavan, New Delhi.
- 3) Shri Jagdish Kumar, SO, Impl. Cell, D/o Legal Affairs, Shastri Bhavan, New Delhi.